

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

List it on 09/02/2018.

C.P.(IB) No. 575/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M
(Jinan K.R.)

Name of the Company	Punjab National Bank -Vs- Vasudev Ispat Pvt.Ltd.Member (J)		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Ashik Banerjee, Adv
Rajib Mallick, Adv
Rakesh Sankar, Adv
Sushojit Das
Aparajita Das &
P. Gandhi

Corporate Debtor

Punjab National
Bank

31/1/2018
Rakesh Sankar
Advocate

31/1/18

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

Ld. Counsel for the corporate debtor prayed for further time on the ground of change of advocate to file reply. Prayer is granted. Further 7 days' time is granted for filing reply by serving a copy to the opposite party and for filing rejoinder on 09/02/2018.

List it on 09/02/2018 for admission.

8d

(Jinan K.R.)
Member (I)